

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CIEMME JEWELS LTD. Date of Commencement of Liquidation: 25-03-2019; List of Stakeholders as on Date: 25-03-2019; Name of IP: Mr. Naren Sheth; Last 5 digit of registration number: 10275

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	125000			125000	0	0	NA
2	Liquidation costs incurred till date	3	6000000			6000000	0	0	NA
3	Secured financial creditors	1	665247166			665247166	0	0	NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	32267406			32267406	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	703639572			703639572	0	0	